

8	Operational creditors (other than Workmenand Employees and Government Dues)	2	7,72,35,970.00	0	0	0	0	7,72,35,970.00	8	
9	Other creditors, if any, (other than financialcreditors and operational creditors)	0	0	0	0	0	0	0	9	
Total		4	14,53,05,793.00	2	5,82,79,572.78	0	97,90,250.21	7,72,35,970.00		

Annexure – 4

Name of the corporate debtor: VIRTUE INFRA AND ENTERTAINMENT PRIVATE LIMITED (in liquidation);

Date of commencement of liquidation: 10 May 2022 (Order made available on NCLT website on 20 May 2022);

List of stakeholders as on: 08 July 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in SCC					
1	Mr. Sakharam Tambolkar	18 June 2022	3,34,03,589.00	2,97,86,583.18	Financial	Nil	No	50%	Nil	Nil	36,17,005.82	Nil	
2	Ms. Maithilee Tambolkar	18 June 2022	3,46,66,234.00	2,84,92,989.60	Financial	Nil	Yes	50%	Nil	Nil	61,73,244.39	Nil	
	Total		6,80,69,823.00	5,82,79,572.78				100%			97,90,250.21		

